

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4761 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

11/26.06.2020 Heard through V.C.

As requested on behalf of learned counsel for
the State, put up this case on 13th July, 2020.

Learned counsel for the J.P.S.C. is present.

(Deepak Roshan, J.)

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